

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD

Date: Allahabad, This 17th Day, of July, 2000

Hon'ble Mr. Justice H.R.K. Trivedi, V.C.

Hon'ble Mr. S. Dayal, A.M.

Industrial Application No. 1122 of 1992.

Mohan Chand son of Purlichar n/o posted
Ticket Collector at Khurza Station Northern
Railway.

.....Applicant

Counsel for Applicant : Sri V.K.Srivastava, Adv.

Versus

1. Union of India, through its General Manager,
Northern Railway Secoda House, New Delhi.

2. Divisional Rail Manager, Northern Railway,
Allahabad.

3. Senior Divisional Personal Officer, Northern
Railway, Allahabad.

..... Respondents

Counsel for the respondents : Sri Bharat Bhushan, Adv and
Sri A.K.Gaur, Adv.

ORDER

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

Heard, Sri V.K.Srivastava , counsel for the applicant and
Sri A.K.Gaur, counsel for the respondents. This application has
been filed for a direction to the respondents to make payment of
salary of Ticket Collector ^{in June 1985} as the juniors were given and further
^{to accomplish} to fix seniority ^{of u} categorically on the basis of the result
declared in the 1982. In para 11 and 12 Counter Affidavit
filed ^{of u} it has been stated that as directed by this Tribunal
order dated 15.3.1991 the pay of Sri Mathur is going to
be fixed from 1982 in the category of Ticket Collector in Gr. of
930-150(RPS) as admissible under the rules. In the circumstances



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The relief has already been granted to the applicant.
No objection has been filed disputing the aforesaid
situation. In the circumstances, this application has been
considered as infructuous. The application is accordingly
dismissed as infructuous.


A.P.


V.C.

~~1/11/41~~

Central Administrative Tribunal
Allahabad Bench A Allahabad
Date of filing 10-8-92

Date of receipt
10/8/92

By Registrar,

10-8-92

BEFORE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD

.....

Original Application No. 1122 of 1992

Prakash Chand son of Murlidhar r/o posted
District Collector at Khurza Station Northern
Railway.

.....Applicant

Versus

1. Union of India, through its General Manager,
Northern Railway Baroda House, New Delhi.
2. Divisional Rail Manager, Northern Railway,
Allahabad.
3. Senior Divisional Personal Officer, Northern
Railway, Allahabad.

.....Respondents.

Application Under Section 19 of Central
Administrative Tribunal Act, 1985 is being
filed against the illegal act and omission
of the respondents.

contd...2.

Handwritten notes:
10/8/92
11/7/92
10/8/92

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